

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3136
ANSWERED ON 16.12.2021

SANCTIONING OF FUNDS UNDER PMJVK

3136. SHRI T.R.V.S. RAMESH:
SHRI POCHA BRAHMANANDA REDDY:
SHRI P.V. MIDHUN REDDY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of funds sanctioned under Pradhan Mantri Jan Vikas Karyakaram (PMJVK) during the last three years, State/district-wise including the State of Tamil Nadu;
- (b) whether the Government has undertaken any exclusive steps to select the districts included under the scheme and if so, the details thereof; and
- (c) whether all of the projects allocated in 308 districts have been established in the country including the State of Tamil Nadu and if so, the details thereof and if not, the reasons therefor?

A N S W E R

THE MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (c) The Pradhan Mantri Jan Vikas Karyakaram (PMJVK) is an area development scheme. The Projects taken up under PMJVK relate to creation of infrastructure mainly in the sectors of education, health and skill development.

It is a Centrally Sponsored Scheme, and the areas for implementation have been identified on the basis of substantial population of minority communities i.e. 25% of minority population in the area and backwardness parameters in the area concerned which are below the national average and based on the data of census 2011. The details of backwardness parameters applied for identification of such areas are (a) religion-specific socio-economic indicators at the district /block/town viz. literacy rate, female literacy rate, work participation rate and female work participation rate; and (b) basic amenities indicators at the district/block/town level viz. percentage of households with pucca walls, percentage of households with safe drinking water, percentage of households with electricity and percentage of households with latrine facility within the premise. The infrastructure projects created under PMJVK are community assets and the assets can be used by the entire population of the area. The areas covered under PMJVK have been increased from 90 Districts originally to 308 Districts in 33 States/ UTs.

The MCAs include 870 Minority Concentration Blocks (MCBs), 321 Minority Concentration Towns (MCTs) and 109 Minority Concentration District Headquarters (MCD Hqrs) added for the first time.

Since 2014-15, the Ministry has sanctioned more than 49,000 major projects which includes 35 Degree Colleges, 174 Residential Schools, 1,546 School Buildings, 23,463 Additional Class Rooms/ACR Blocks, 14,312 Teaching Aid & Smart Classrooms, 684 Hostels, 23 Working Women Hostels, 97 ITI Buildings, 13 Polytechnics, 16 Skill Centres, 1,997 Health Projects, 01 Unani Medical College, 408 Sadbhav Mandaps, 01 Sadbhav Kendra, 168 Common Service Centres, 553 Market Sheds, 09 Hunar Hubs, 5,455 Sanitation/Toilet projects, 76 Sports Facilities, etc.

In 2018, the erstwhile Multi-Sectoral Development Programme was restructured and implemented as PMJVK which for the first time covered MCAs in Tamil Nadu which increased from 0 to 22 MCAs including 18 MCTs and 4 MCBs and 123 projects worth Rs. 65844.20 lakhs have been approved with effect from 2018-19 to 2021-22. The projects includes 12 Additional Class Rooms (ACRs), 55 Anganwadi Centres, 01- Children Home, 07- Common Service Centres (CSCs), 02- Toilets in School ,2 Skill Training Centres, 02 Fish Drying Yards and 42 Health related projects which includes construction of Multi Super Specialty Hospital building in Government Pent land Hospital at Vellore for Rs. 19781.00 lakhs, Construction of Super Specialty Blocks in Government Medical College Hospital at Thoothukudi in Thoothukudi District for Rs. 13635.07 lakhs , Construction of Out Patient Block and Special Ward Buildings in Government Hospital at Kayalpattinam (M) for Rs. 6235.49 lakhs, Construction of Maternity and Child Health and Accident Emergency care Unit Buildings in Government Hospital at Tiruchendur, Thoothukudi District for Rs. 3852.76 lakhs, Construction of OP Block and ICU Male Ward, Female Ward, Lab, Scan, Pharmacy and X-ray Room in Government Hospital at Ambur for Rs. 2430.60 lakhs, Construction of OP block and ICU Male Ward, Female Ward, Lab, Scan, Pharmacy and X-ray Room in Government Hospital at Vaniyambadi for Rs. 2364.00 lakhs and Construction of Maternal and Child Care Unit, NCD Block and Dialysis Unit in Government Hospital at Melapalayam for Rs. 583.02 lakhs .

The details of funds sanctioned under Pradhan Mantri Jan Vikas Karyakaram (PMJVK) for the last three years, State -wise including the State of Tamil Nadu is at Annexure.

Annexure referred in reply to Part (a) to(c) of Lok Sabha Unstarred Question No 3136 raised by Sh. T.R.V.S. Ramesh, Sh. Pocha Brahmananda Reddy & Sh. P.V. Midhun Reddy regarding Sanctioning of Funds under PMJVK for answer on 16.12.2021.

State	Approved Project with effect from 2018-19 to 2020-21 (Central share Rs. in lakh)
Uttar Pradesh	96781.98
West Bengal	301380.64
Assam	17311.24
Bihar	9333.44
Manipur	51730.17
Haryana	793.29
Jharkhand	7668
Uttarakhand	11490.97
Maharashtra	20355.09
Karnataka	27713.83
Andaman & Nicobar Island	2320.09
Odisha	3498
Meghalaya	10915.2
Kerala	4103.43
Mizoram	38299
Madhya Pradesh	21541.82
Sikkim	5809.32
Arunachal Pradesh	34454.52
Andhra Pradesh	21868.72
Telangana	53016
Tripura	1812.15
Punjab	909.25
Rajasthan	21423.27
Gujarat	3380.664
Chhattisgarh	420
Himachal Pradesh	1149.61
Nagaland	19972.35
Tamil Nadu	2561.26